

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) between the two countries. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any violation along the LAC with the Chinese side through established mechanisms including the Joint Working Group, the Expert Group, border personnel meetings, flag meetings and diplomatic channels. There has been no increase in the number of incidents of Chinese intrusions. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control in the India-China border areas, pending a final settlement of the Boundary Question.

Construction of railway station by Pakistan

791. SHRI M.V. MYSURA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it has come to the notice of his Ministry that Pakistan, barely two kms. away from the last village of India's Western border, is constructing a railway station with the help of China;
- (b) whether it is China's strategic move to gain domination in this region;
- (c) whether any consultations have been held with our border force in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) There is no information to suggest that Pakistan is constructing a railway station two kms. away from the last village on India's Western border, with the help of China.

(c) and (d) There is regular interaction between concerned Government Ministries and agencies on all matters pertaining to the security of the country.

Decisions during Indo-Pak talks

792. SHRI VARINDER SINGH BAJWA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the nature of discussions held and the decisions taken at the recently held Indo-Pak talks;
- (b) whether any plan of action has been formulated to further continue the talks; and
- (c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Foreign Secretary level talks between India and Pakistan were held on February 25, 2010. The two sides had a frank, constructive and useful exchange of views. During the talks, India's concerns on the terrorism emanating from Pakistan and directed against India were conveyed clearly in a forthright manner. Further information on terrorist threats and activities against India emanating from Pakistan was also

handed over to the Pakistani side for investigation and appropriate action. Pakistan Foreign Secretary expressed the desire and determination of the Government of Pakistan to make all possible efforts for a successful conclusion of the Mumbai attack trial which is underway in Pakistan. He stated that Pakistan was determined not to allow its territory to be used for terrorist activity against any country, and said that the additional information provided by India on February 25, 2010 will be studied. Pakistan raised certain issues which were responded to appropriately, reiterating our national position on these issues. It was also decided to address urgent humanitarian matters.

(b) and (c) The two Foreign Secretaries have agreed to remain in touch and continue their endeavour to build trust and confidence.

Digging of tunnels near border

793. SHRIMATI SHOBHANA BHARTIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware that Pakistan has been digging tunnels in the Kairana hills area in Sargodha district of Punjab which is very near the Indian border;

(b) if so, the facts and details thereof;

(c) whether Government has since analyse the implications of the Pakistan tunnels; and

(d) the further steps Government proposes to take to check such acts of Pakistan near the Indian borders?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) Government has seen reports that Pakistan has dug tunnels in the Sargodha region in Punjab near the Indian border.

(c) and (d) Government monitors all such developments and is committed to taking all necessary steps to safeguard India's security.

Housing reconstruction scheme in Kerala

794. SHRI P. RAJEEVE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has any plan to allow fund of Rs.100 crores as Grant or Grant and Loan under JNNURM for the implementation of 'M.N. One Lakh Housing Reconstruction Scheme' to the State of Kerala; and

(b) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) No, Sir. There is no such plan under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the State of Kerala. However, seven projects with total project cost Rs. 343.67 Crore under the Sub-Mission Basic Services to the Urban Poor (BSUP) and 37 projects with total project cost Rs. 192.20 Crore under Integrated Housing and Slum Development Programme (IHSDP) components of the JNNURM have been approved for construction/up-gradation of 23,577 and 18,691 houses respectively in the State of Kerala. The details are given in the Statement-I to III.